

CENTRAL ADMINISTRATIVE TRIBUNAL  
 ERNAKULAM BENCH  
**Contempt Petition NO. 180/00058/2017**  
**in**  
**O.A. 180/1015/2013**

Monday, this the 9th day of April, 2018

**CORAM**

**HON'BLE MR. U. SARATHCHANDRAN, JUDICIAL MEMBER**  
**HON'BLE MR. E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Chandraprabha P.S., aged 61 years,  
 W/o, N.K. Sukumaran Nair (late)  
 (Retd. Assistant Chief Accounts Officer/  
 PMG Office, Calicut)  
 Residing at: "Karthika"  
 House No.TC 30/3 (7), MNRA-65A  
 Kadakampally Road, Anaayara P.O.,  
 Thiruvananthapuram 695 029.

... **Petitioner/Applicant**

**[By Advocate Mr. T.C.Govindaswamy]**

Vs

1. Mrs. Aruna Sunderrajan,  
 Secretary to the Govt. of India,  
 Ministry of Communications & Information Technology  
 (Department of Telecommunications)  
 Sanchar Bhavan, 20, Asoka Road,  
 New Delhi 110 001.
2. Shri Manoj  
 Controller of Communication Accounts  
 Office of the Chief General Manager,  
 (Telecommunications) Kerala  
 Thiruvananthapuram 695 033.

... **Respondents**

**(By Advocate Mr.N. Anilkumar, Sr.PCGC)**

This application having been finally heard on 09.04.2018, the Tribunal on the same day delivered the following in the open court.

**O R D E R (ORAL)**

**Per: Mr. U. Sarathchandran, Judicial Member:**

Shri T.C.Govindaswamy, learned counsel for the Petitioner submitted that in the light of the compliance report filed by the respondent on 2.4.2018, the C.P. can be closed. He prays for granting liberty to the Petitioner for seeking remedies on any other grievances left over.

2. In view of the above submission of the learned counsel for the Petitioner, C.P. is closed granting liberty as prayed for.

3. Notices discharged.

**(E.K.BHARAT BHUSHAN )  
ADMINISTRATIVE MEMBER  
sj/\***

**(U.SARATHCHANDRAN)  
JUDICIAL MEMBER**

List of annexures:

**Annexure P1 -** A true copy of the Order dated 07 Jul 2016 in O.A No. 180/1015/2013, rendered by this Tribunal.

**Annexure-P2 -** A true copy of order dated 25.10.2016 in M.A. No. 180/1146/16 in OA No. 180/1015/2013 rendered by this Tribunal.

Annexure P3 A true copy of order dated 29.03.2017 in MA No. 180/357/2017 in OA No.1015/2013 rendered by this Tribunal.

Annexure P4 A true copy of representation dated 16.11.2016 addressed to the 1<sup>st</sup> respondent in the OA.

Annexure P5 A true copy of representation dated 28.02.2017 addressed to the 3<sup>rd</sup> respondents in the OA.

Annexure P6 A true copy of letter bearingf No.CCA-KRL/6-18/203/2013/Admn dated 14.03.2017 issued from the office of the 3<sup>rd</sup> respondent in the OA.

Annexure R1(a) True copy of the order dated 28.12.2017

Annexure R1(b) True copy of the order dated 19.3.2018.

Annexure R1 (d) True copy of the order dtd. 27.3.2018.

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